

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 26th October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Appeal No. 25/2017(CZ) (M.A.No.377/17)	Prasoon Kumar Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv.	
FOR COMPLETION OF PLEADING				
2.	Original Application No. 76/2017(CZ) (M.A.No.334/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
3.	Original Application No. 97/2017(CZ)	Arvind Patidar Vs State of M.P. & 2 Ors.	Mr. Kaustubh Pathak, Adv.	
4.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 81/2017(CZ) (M.A.No.410/17) (M.A.No.411/17)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr. Vashistha Narayan Dubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Hasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
6.	(M.A.No.438/17) in Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava, Adv.	
7.	Original Application No. 39/2015 (CZ)	Vinayak Parihar <i>(Sand Mining, Narmada)</i> Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Rohit Sharma, Adv. Mr. Sandeep Singh, Adv.	

8.	Original Application No. 114/2015(CZ)	Vinayak Parihar (<i>Sand Mining, Sitareva</i>) Vs. State of M.P. & 5 Ors.	Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra, Adv. Ms. Parul Bhadoria,Adv. Mr. Apoorv Pandey, Adv.	
9.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R- 5 & 6 Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria,Adv. Mr. Rohit Sharma, Adv.	

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